GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 1666
ANSWERED ON-16.03.2022

STATUS OF SVAMITVA SCHEME IN ASSAM

1666. SHRI AJIT KUMAR BHUYAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether it is a fact that SVAMITVA Scheme is a property survey program to promote socio-economic empowerment and a more self-reliant rural India;

(b) if so, the details thereof;

(c) the details of the funds allocated to the State of Assam during the last three years under the various schemes of Panchayati Raj;

(d) whether Government has expedited the village land survey mapping under SVAMITVA Scheme; and

(e) the details of steps taken by Government for ensuring uniformity in revenue laws of States under this scheme?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ
(SHRI KAPIL MORESHWAR PATIL)

(a) and (b) The Central Sector Scheme "SVAMITVA" aims to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas (Abadi) in villages with issuance of legal ownership rights (Property cards/Title deeds). Under the scheme, the land parcels in rural inhabited area of all the villages of the country are surveyed. It is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, Survey of India (SoI), State Revenue Department, State Panchayati Raj Department and National Informatics Centre (NIC). The scheme envisages socio-economic empowerment and more self-reliant rural India by providing title to people and facilitating monetization of properties by using their property card.

(c) No funds were sanctioned to Assam during the last three years under SVAMITVA as implementation of the scheme started in Assam during the current Financial Year. The details of the funds allocated to the State of Assam under Rashtriya Gram Swaraj Abhiyan scheme of Minstry of Panchayati Raj during the last three years are attached at **Annexure.**

(d) After successful launch of the scheme during 2020-21 in the pilot States of Haryana, Karnataka, Madhya Pradesh, Maharashtra, Uttar Pradesh, Uttarakhand, Punjab, Rajasthan and Andhra Pradesh in Phase 1, SVAMITVA Scheme was extended through-out the country from 2021-22. So far, the Property Cards have been prepared in around 31,000 villages in the country. The scheme is envisaged to be completed by March 2025. Setting up interim targets for the States/UTs and Survey of India, regular meeting with States/ Survey of India for monitoring, four level monitoring system at National, State, District and Panchayat, hand-holding of States/UTs etc. are some of the steps taken by the Government to implement the Scheme.

(e) Land and Land Records is a State subject. The States/UTs incorporate appropriate provisions in their respective Land Revenue Act/Rules/Codes and/or any other administrative document for implementation of SVAMITVA scheme and issue of property Cards. Hence, the Ministry of Panchayati Raj has not taken any initiative for uniformity of State Revenue Laws. Advisories have however been issued to indicate desirable information in property Cards for better realization of Scheme objectives.

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Annexure

Annexure referred to in reply to part (c) of the Rajya Sabha UnStarred Question No. 1666 answered on 16.03.2022 regarding 'Status of SVAMITVA Scheme in Assam'.

Details of funds released to Assam under Rashtriya Gram Swaraj Abhiyan scheme during the last three years.

(Rs. in crore)

Grant Released		
2018-19	**2019-20**	**2020-21**
39.21	23.22	26.1159